

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1984 and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. DEPUTY SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1984 and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

(iv) Committee on Welfare of Scheduled Castes and Scheduled Tribes

SHRI A. C. DAS (Jajpur) : Sir, I beg to move :

"That the members of this House do proceed to elect in the manner required by sub rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 1984."

MR. DEPUTY SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled

Tribes for the term beginning on the 1st May, 1984."

The motion was adopted.

SHRI A. C. DAS : Sir, I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1st May, 1984, and do communicate to this House the names of the members so nominated by Rajya Sabha."

MR. DEPUTY SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1st May, 1984, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted

13.32 hrs.

MATTERS UNDER RULE 377

MR. DEPUTY SPEAKER : We now take up matters under Rule 377

(i) Relaxations in Wild Life Preservation Act and New Forest Act help Farmers.

PROF. NARAIN CHAND PARASHAR (Hamirpur) : Sir, the stringency of the Wild Life Prevention Act and the New Forest Act has resulted in considerable harassment to the farmers in various parts of the country in general and hill States in particular. They find it extremely difficult to protect their crops even from wild animals which roam into the fields from the nearby jungles. The new regulations prohibit the farmers even to move about with loaded weapons and have extreme